

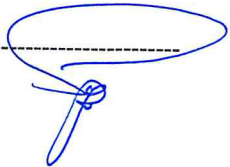

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.53/BB/ 2017	-	For hearing	230/232	Quess Corp. Ltd. & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	SATISH P. JOHN SPT Legal	Advocate for Petitioner	
2.	Sinchana M.R.	ROC/RD	

**ORDER**

Counsel for Petitioner is present. Smt. M.R Sinchana, Standing Counsel appearing for ROC/R.D is present. We have heard them. Orders reserved. Counsel for Petitioner filed synopsis and he is directed to file a Memo in the registry regarding earlier compliance.

  
Member (T)

  
Member (J)